

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Ref: Petition No. 115/GT/2013

Date: 23.09.2013

To,
The Chief Engineer (Commercial),
NHPC Office Complex
Sector-33, Faridabad
Haryana-121003

Sir,

Subject: Petition No. 115/GT/2013: Approval of Generating Tariff of TEESTA Low dam project stage-III for the period from 1.4.2013 to 31.3.2014 Docket No.

Ref: 1. ROP dtd 25.7.2013 in Petition No. 115/GT/2013
2. Your letter No NH/Comm/Tariff/307/20133874 dtd 20.9.2013

With reference to your letter mentioned above in respect of the ROP dtd 25.7.2013 on the said subject, I am directed to inform you that the information as sought for under Sl. no (3) of the said ROP stands deleted, being a typographical error.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)